

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO.5754.
TO BE ANSWERED ON MONDAY, THE 10TH APRIL, 2017.**

LAW FOR ENTREPRENEURS

5754. SHRI RAJESH VERMA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is likely to enact any law to encourage entrepreneurs to set up companies of international standard and provide protection to them in the country; and
- (b) if so, the details thereof and the time by which the said law is likely to be enacted along with the sectors where entrepreneurs are likely to be benefited as a result thereof?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): As per available information, no such step is proposed to be taken.
- (b): Does not arise.
